GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:2792 ANSWERED ON:30.03.2012 REMOTE VILLAGE ELECTRIFICATION PROGRAMME Chavan Shri Harischandra Deoram;Dhurve Jyoti;Shantha J.;Singh Shri Ravneet

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of target set and achievements made so far under village electrification in the country during Eleventh Five Year Plan, year-wise, State/UT-wise;

(b) the details of funds allocated/released for the said purpose during the said period;

(c) whether the Government has received certain proposals for electrification of villages with or without a mine grid in interior backward, tribal and forest areas including inaccessible areas through non-conventional energy sources from States particularly Madhya Pradesh;

- (d) if so the details thereof, State/UT-wise; and
- (e) the time by which these proposals are likely to be approved?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a): State-wise targets are not set under the Remote Village Electrification (RVE) Programme of the Ministry and the projects are sanctioned on case-to-case basis after proposals are submitted by the state identified implementing agencies as per the guidelines of the scheme. However, MNRE's over all targets under RVE programme for 11th Plan is 10,000 villages/hamlets. The year-wise, state-wise details of villages and hamlets taken up during the Eleventh Five Year Plan are given in the Table-I.

(b): State-wise details of funds released to various state governments under the programme during the Eleventh five-year plan are given in Table-II.

(c)&(d): Under the remote Village Electrification (RVE) Programme, proposals are received from the State implementing agencies of various State Governments including Madhya Pradesh for financial support for creation of facilities for lighting/basic electricity through renewable energy sources in eligible remote un-electrified villages and hamlets which may include interior backward, tribal, forest and inaccessible areas. Such proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions. The State-wise details of such proposals received and sanctioned during the current five year plan are given in Table- III. All eligible proposals received by the Ministry were sanctioned.